

dential units in those localities is very insignificant. In the newly developed localities, when new quarters get ready, the number of units to be made available for allotment on out-of-turn basis is decided in the light of the magnitude of the waiting list of those to whom sanction for out-of-turn allotment has been accorded. The period for which such persons have been waiting after the issue of sanctions and the hardship involved in their cases are the guiding factors for taking a decision in the matter.

Watch Factory

- *20. { Shri Subodh Hansda:
Shri Nek Ram Negi:
Shri S. C. Samanta:
Shri Aurobindo Ghosal:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the Japanese experts have arrived to take up the work of the Watch Factory in Mysore; and

(b) whether all the machinery for the construction of the project has been received?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir; at the HMT Watch Factory, Bangalore.

(b) It is hoped that some equipment would start arriving soon and all the machinery and plant should arrive as per schedule.

Automobile to run on Kerosene Oil

- *21. { Shri L. Achaw Singh:
Shri D. C. Sharma:
Shri Yadav Narayan Jadhav:
Shri Aurobindo Ghosal:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that the Inventions Promotion Board has approved of a gadget to run an automobile on kerosene oil; and

(b) if so, whether the invention can be profitably utilised?

The Minister of Industry (Shri Manubhai Shah): (a) The Invention Promotion Board have granted assistance to a person who has developed a

gadget which he claims, among other things, will enable an automobile engine to run on kerosene.

(b) Whether the invention can be profitably utilised will depend on the results of the further tests in actual working conditions to be performed with the gadget.

Infiltration into J. & K. from Pakistan-Occupied Kashmir

- *22. { Shri Balraj Madhok:
Shri Rajendra Singh:

Will the **Prime Minister** be pleased to state:

(a) how many persons have infiltrated into Jammu and Kashmir State from Pakistan and Pakistan held areas of Kashmir during the last five years; and

(b) what steps Government have taken to prevent this infiltration?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) During the last five years 1192 infiltrators from Pakistan and Pakistan-occupied Kashmir were apprehended.

(b) All necessary steps are taken to check infiltration and this is clear from the number of infiltrators apprehended.

Survey of Natural Resources

- *23. { Shri N. R. Muniswamy:
Shri Sarju Pandey:

Will the Minister of **Planning** be pleased to state:

(a) whether the Planning Commission is considering the establishment of an organisation for conducting a continuous coordinated and comprehensive survey of all the natural resources of the country;

(b) what are the proposed functions of such an organisation; and

(c) how far this organisation differs from the existing bodies which conduct surveys of natural resources of the nation?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). A